

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>13-5-94</u> Rejoinder to imp. not filed 11/7	Mr. J. K. Kaushik - Counsel for the applicant Mr. U. D. Sharma - Counsel for the respondents. At the request of the Counsel for the applicant, may be listed for admission on 20-7-94. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judicial)
Rejoinder not filed. 31/5/94	<u>20-7-94</u> Mr. Rajendra Prasad - Brief holder of Mr. J. K. Kaushik - Counsel for the applicant Mr. U. D. Sharma - Counsel for the respondent. The Brief holder prays for adjournment, may be listed for admission on 7-9-94. (O. P. Sharma) Administrative Member Gopal Krishna Member (Judicial)
<u>7-9-94</u> Copy sent to the app. CL & imp CL. on vid 20/9	Mr. J. K. Kaushik - Counsel for the applicant Mr. U. D. Sharma - Counsel for the respondents. MA stands disposed of, as OA having been withdrawn by the learned Counsel for the applicant. (O. P. Sharma) Administrative Member (D. L. Mehta) Vice-Chairman

8/8/94